THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM. II/140/2014/1560

Dated, Shillong the 5th June, 2014

STANDING ORDER NO. 11 OF 2014 DATED JUNE 4, 2014

It shall be the duty of the Librarian to take note of new Rules framed by the High Court and every amendment made in the existing Rules and to incorporate the same in the book titled "Meghalaya High Court Rules" available in the Library.

Sd/-CHIEF JUSTICE